

(iii) Final Priced

Bids. 07.02.1996

(b) On 24.2.1997, the Joint Management Committee (JMC) of the Oman-India Fertilizer Project (OIFP) declared the consortium of Snamprogetti S.P.A Italy and Technip S.A., France as the preferred Engineering, Procurement and Construction (EPC) Bidder for setting up OIFP on a lumpsum turn-key basis.

(c) and (d) id its representations to Oman Oil Company S.A.O.C. (Oman Oil) and the Ministry of Chemicals & Fertilizers, the consortium of Uhde, GmbH Germany and George Wimpey International Ltd., U.K., (Uhde) had questioned the application of the loading criteria adopted for evaluation of the variations with reference to the terms of the notice inviting tender. The representation of Uhde was considered and rejected by Oman on 13.3.1997. On 21.4.1997 Uhde was informed by the Government that the selection of preferred bidder for OIFP has been made by the project authorities after following an objective criteria for evaluation and the matter did not call for any interference by the Government. Uhde has, however, pressed its case again.

Irregularities in Pyrites, Phosphates and Chemicals Ltd., Amjhore

1893. SHRI SANJAY NIRUPAM:
SHRI MUKESH R. PATEL:

Will, the Minister of CHEMICALS & FERTILIZERS be pleased to state:

(a) whether Government are aware of the fact that 'Pyrites, Phosphates and Chemicals Limited Amjhore' in the district of Rohtas in Southern Bihar is running at loss and corruption is on high level;

(b) if so, the details thereof; and

(c) Government's action against the corruption?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM): (a) to (c) The Single Superphosphate (SSP) unit of Pyrites, Phosphates & Chemicals Ltd. (PPCL) at Amjhore, which follows the high cost pyrites route for the production of sulphuric acid used in the manufacture of SSP, has been incurring losses since its inception. The details of the losses incurred since 1990-91 are as under:

	(Rs. in crore)
1990-91	0.26
1991-92	0.19
1992-93	9.42
1993-94	11.16
1994-95	6.12
1995-96	0.70
1996-97	2.63

There is no prima facie evidence of rampant corruption in the unit. Appropriate action is taken whenever any serious irregularity comes to light.

Import of Phosphate and Potash Fertilizers

1894. SHRI MUKESH R. PATEL:
SHRI SANJAY NIRUPAM:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government is going to import Phosphate and Potash fertilizer;

(b) if so, the details thereof;

(c) whether Government have any plan for self production of the same fertilizer; and

(d) if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM): (a) and (b) Presently, there is no proposal for changing the imports of phosphatic and potassic fertilizers on Government account. The imports of these fertilizers, which are de-canaled, are being made freely on trade account.